

12.22 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I have already addressed a letter to you that due to some very urgent engagements the Prime Minister is not in a position to take up the discussion on the Joint Communique in the Lok Sabha during the first half of the sitting tomorrow. I have, therefore, to request you that the Private Members' Business may be taken up after Question Hour tomorrow and the discussion on the Joint Communique be taken up at 3 P.M.

Shri Braj Raj Singh (Firozabad): The Joint Communique is going to be discussed in the Rajya Sabha also. Would that mean that it will be discussed there first?

Shri Satya Narayan Sinha: The discussion there will be after the discussion is over here.

Mr. Speaker: I think the other day when it was suggested that we might have a discussion, the Prime Minister said that it would not be possible for him to be present here on the 27th and 28th—and even on the 29th possibly—on account of prior engagements. But he agreed to the 29th. I think the House will now agree to this; there is no inconvenience.

Several Hon. Members: Yes.

Mr. Speaker: The discussion will be taken up at 3 P.M.

12.23 hrs.

DELHI PRIMARY EDUCATION BILL

Mr. Speaker: The House will now proceed with the further consideration of the following motion moved by Dr. K. L. Shrimali on the 27th April, 1960, namely:—

“That this House concurs in the recommendation of Rajya Sabha that the House do join in the Joint

355(Ai) LSD—5.

Committee of the Houses on the Bill to provide for free and compulsory education for children in the Union territory of Delhi made in the motion adopted by Rajya Sabha at its sitting held on the 14th April, 1960 and communicated to this House on the 16th April, 1960 and resolves that the following members of Lok Sabha be nominated to serve on the said Joint Committee, namely, Shri Amjad Ali, Shri M. Ayyakannu, Shri Chuni Lal, Shri Shankarrao Khanderao Dige, Shri V. Eacharan, Shri Aurobindo Ghosal, Shri Kanhu Charan Jena, Shri Nemi Chandra Kasliwal, Shri Chhaganlal M. Kedaria, Shri N. Keshava, Shri Baij Nath Kureel, Shri Nibaran Chandra Laskar, Shri N. B. Maiti, Shri Ram Chandra Majhi, Shri Jiyalal Mandal, Shrimati Minimata Agamdas Guru, Shri R. Govindarajulu Naidu, Shri C. Krishnan Nair, Shri P. K. Vasudevan Nair, Shri Naval Prabhakar, Shri Ram Saran, Shri Devulappali Venkateswar Rao, Shri Bhola Raut, Shrimati Renuka Ray, Shri Birbal Singh, Dr. M. V. Gangadhara Siva, Shri Shraddhakar Supakar, Shri Shiva Dutt Upadhyaya, Shri Atal Bihari Vajpayee and Shri Balakrishna Wasnik.”

BUSINESS OF THE HOUSE—contd.

Shri Braj Raj Singh: Sir, with regard to the previous item, you just now announced that the discussion will be taken up at 3 P.M. Could it not be taken up at 2.30 instead of at 3?

Mr. Speaker: If hon. Members get on to the other business immediately after 12 o'clock, I shall start it at 2.30.

Shri Satya Narayan Sinha: Which, Sir?

Mr. Speaker: The hon. Member wants that the discussion on the Joint Communique may be taken up at 2.30 instead of at 3 o'clock. I said I have